

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 19/07/04

Heard Mr S. Behera, Ld.
Addl. Standing Counsel appearing
for the Respondents. As the
applicant's counsel is not
present this case is disposed of
by not being pressed.

Vice-Chairman

Member (J)

Cop. of order
may be sent to
the court to be filed

[Signature]
S. Behera

[Signature]
S. Behera